

SECTION IIA

S U P R E M E C O U R T O F I N D I A
Record of Proceedings

Criminal Appeal Nos.289-290/2004

Arun Garg Appellant

VERSUS

State of Punjab & Anr. Respondent(s)

(With Appl.(s) for suspension of sentence and with office report)

Date : 11/8/2004 These Appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)
Mr. K.G. Bhagat, Adv.
Mr. Vineet Bhagat, Adv.
Mr. Kamal Baid, Adv.
Mr. Monohar Singh Bakshi, Adv.
Ms. Sangeeta Gaur, Adv.
Mr. Debasis Misra, Adv.

For Respondent (s)
Mr. Arun K. Sinha, Adv.
Mr. Rakesh Singh, Adv.

Mr. Sudhir Walia, Adv.(AAG of the State of Punjab)
Mr. Mahinder S. Dahiya, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Heard learned Counsel for the parties at length.
Hearing concluded.
Judgment reserved.

(SUKHBIR PAUL KAUR)
COURT MASTER

(VEERA VERMA)
COURT MASTER